

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/\_\_\_\_\_/A

From :- Shri Pritish Choudhury,  
Deputy Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 8<sup>th</sup> March, 2019.

Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/1731/2019, dated 05.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 05.03.2019, has been granted / rejected.

Yours faithfully,

Sd/-

**DEPUTY REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/ 1193 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

A 8/3/19 .  
**DEPUTY REGISTRAR (VIGILANCE)**

Pdas